GOVERNMENT OF INDIA STEEL LOK SABHA

UNSTARRED QUESTION NO:4989 ANSWERED ON:09.12.2010 LEASE OF CHIRIA MINES Bhadana Shri Avtar Singh

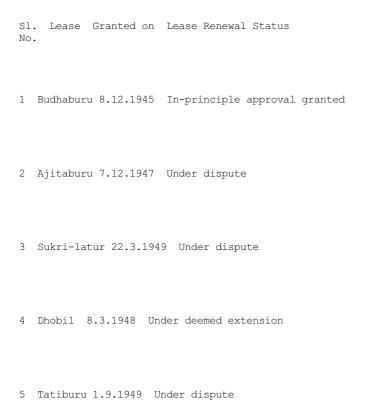
Will the Minister of STEEL be pleased to state:

- (a) whether Steel Authority of India Limited (SAIL) has successfully resolved the Chiria mines lease issue with the Government of Jharkhand in allotment of 1 billion tonnes of reserves in the said area; and
- (b) if so, the details of leases sanctioned to SAIL presently, quantum of reserves with SAIL, leases applied for by SAIL and leases awaiting renewal to SAIL?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF STEEL (SHRI A. SAI PRATHAP)

(a)&(b): The Ministry of Steel and Steel Authority of India Limited (SAIL) have been making sustained efforts to resolve the matter of pending renewals of the Chiria leases in favour of SAIL with the State Government of Jharkhand at appropriate levels in the Government of India. Out of the 6 leases at Chiria at present with SAIL, renewals of 3 leases are under dispute with the Government of Jharkhand and is at present pending before the Hon'ble Supreme Court and 2 leases are under deemed extension. The details of the leases are given below:



6 Ankua 14.6.1982 Under deemed extension

As a result of vigorous efforts made by Ministry of Steel and SAIL, Government of Jharkhand has conveyed in-principle approval on 23.10.2009 for renewal of Budhaburu (Mc-Lellan) lease of Chiria iron ore mine containing around 800 million tonnes of iron ore. Total estimated reserves with SAIL in the leases of Chiria iron ore mines are about 1840 million tonnes. To meet the further requirement of iron ore, SAIL has submitted mining lease application to the Government of Jharkhand for an area of 2580 hectares in Ghatkuri reserve forest in West Singhbhum district of Jharkhand on 29.5.07.